

[Sh. Ratilal Kalidas Verma]

Viramgam, Bavla in Ahmedabad district in Madal district and in villages in Botadh, Palkipur, Gadhda and Umralla tehsils under Bhavnagar district. Ponds and wells have dried up. People are in very much distress regarding water. Both people and animals are living in a very precarious conditions due to scarcity of water. It is very necessary to provide water in these areas. Otherwise, in near future, people will be forced to leave the villages with their cattle.

So, I would urge upon the hon. Minister of Water Resources to take necessary steps in this regard.

[English]

(viii) Need to set up an Alumina Plant in North Coastal Andhra Pradesh.

SHRI K. RAMAMOCHAN RAO (Bobbili): North Coastal Andhra comprising the districts of Srikakulam, Vizianagaram and Visakhapatnam is backward agriculturally and industrially, except Visakhapatnam city. This is the root cause of emergence of Naxal movement in Srikakulam and Visakhapatnam districts.

To develop this area and to contain unemployment problem, industrialisation is the only solution.

This area is abundant in bauxite ore. To utilise this ore an Alumina Plant can be established at S. Kota in Vizianagaram district which is surrounded by Tribal area.

As a matter of fact a proposal regarding the establishment of an Alumina Plant in this area is pending with the Government.

During 1978, a team comprising Soviet experts and officials of Bharat Aluminium Company Ltd. (BALCO) visited this area and submitted a feasibility report and the State Government agreed to provide necessary land, water and electricity for this project.

I request the Government of India to establish an Alumina Plant at the earliest.

13.05 hrs.

DEMANDS FOR GRANTS (GENERAL)
1990-91

Ministry of Water Resources
and
Ministry of Agriculture—CONTD.

[English]

MR. CHAIRMAN: Now, I want to take the sense of the House. Already many Ministries could not be taken up. Today, along with Water Resources and Agriculture, the Ministry of Labour and Welfare are also listed. Now, is it the sense of the House that as soon as possible, we move over to Labour and Welfare and conclude the discussion on Agriculture and Water Resources as quickly as possible? Otherwise the two Ministries will be left out.

If you agree, then what I shall do is this. Speakers from Congress (I) who could not be present on the other day, I will call them and then call the Minister to give a reply, instead of calling the speakers from other parties. That will let us through and we can take up other Ministries today itself. It is because many speakers from each party have spoken.

SHRI BHOGENDRA JHA (Madhubani): Some of us have table many Cut Motions. They could not be moved. But they are very important. Some time will have to be given for that also.

MR. CHAIRMAN: I will tell you that from CPI, already three Members have spoken. According to the list, from each party a good number of speakers have spoken. If you do not permit what will happen is that the Ministry of Labour and Welfare will also come under the Guillotine. You can decide that way. It is upto the House to decide.